

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3464
ANSWERED ON:13.03.2003
FILLING UP OF VACANT RESERVED POSTS
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Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government have strictly followed the reservation policy in providing jobs in the Government Departments and Autonomous institutions as well attached offices coming under his Ministry in as far as the Gazetted jobs or class I and class II employments are concerned;
- (b) if so, the details thereof, Autonomous institution- wise, deaprtment-wise;
- (c) the steps taken by the Government to fill up the vacant posts in the Government Sector and Public Sectors;
- (d) whether the Government both in Centre and State find it difficult to fill up the reserved posts(class I and class II in both Government sector and Public Sector)designated for the persons belonging to SC/ST and OBC; and
- (e) if so, the reasons therefor and the steps taken by the Government to fill up such vacant posts?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BANDARU DATTATRAYA)

(a): Ministry of Railways is responsible for the implementation of extant reservation policy of the Govt. in the Ministry, attached & sub-ordinate offices and Public Sector Undertakings under its administrative control. The instructions being issued from time to time by the Government of India regarding reservation in services in Group `A`/ Group B (Gazetted)posts are being followed in its right perspective.

(b): The representation of Scheduled Castes(SCs)and Scheduled Tribes(STs) as on 31.3.2002 in Group A and B services in the Ministry of Railways and its attached and sub-ordinate offices is as under:-

	Group `A`	Group `B`
Total staff Strength	7751	6682
SC	1236 (15.95%)	1042 (15.59%)
ST	500 (6.45%)	352 (5.27%)

In the case of SCs the prescribed percentage of reservation(15%) could be achieved. However, in the case of STs, the percentage representation is slightly less than the prescribed 7.5% due to non-availability of candidates, inspite of our best efforts.

(c) to (e): Reserved category candidates are generally available to fill up the reserved vacancies. In some cases some difficulties are faced when suitable reserved category candidates are not available to fill up the reserved vacancies. In the event of non- availability of Scheduled Castes and Scheduled Tribes/Other Backward class candidates to fill up the reserved vacancies under the Government of India in direct recruitment, the reserved vacancies are kept vacant to be filled up in the subsequent recruitment years by the respective categories. In case of non-availability of suitable reserved category candidates in promotion, reservation is carried forward to the subsequent years.

In order to fill up the vacancies reserved for Scheduled Castes(SCs) and Scheduled Tribes(STs),various relaxation and concessions are given. In case of direct recruitment, SCs/STs get concessions like relaxation in upper age limit by 5 years, exemption from payment of examination/application fee, relaxation in qualification/experience at the discretion of Union Public Service Commission/ Competent authority, relaxation in standards of suitability, etc. In case of promotion they get concession like extension of zone of consideration to five times the number of vacancies in case suitable SC/ST candidates are not available within the normal zone of consideration, relaxation in qualifying marks/standards of evaluation, relaxation in upper age limit by five years where upper age limit for promotion is prescribed not exceeding 50 years etc. In order to fill up vacancies reserved for Other Backward Classes(OBCs), various concessions like relaxation in upper age limit by three years etc. are given to them. Presently there is a ban on dereservation

of reserved vacancies in case of direct recruitment.

Reservation in State services is the concern of respective State Government.